

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

25.

CA-403/2022 in C.A.(CAA)/151(MB)/2022

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **21.09.2022**

NAME OF THE PARTIES: Talentica Software (India) Pvt. Ltd.

SECTION: 230(1) OF THE COMPANIES ACT, 2013. Rule 11 of NCLT

ORDER

The Court is convened through Video Conference.

1. None present.
2. List this matter on **07.10.2022**.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)